राज्यपाल के अवर सचिव Under Secretary to Governor



राज भवन, रायपुर RAJ BHAVAN, RAIPUR

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कमांक 2748 / 4154 / 2013 / रास / यू – 2

रायपुर, दिनांक /5/05/2013

प्रति,

कुलसंचिव, इंदिरा गांधी कृषि विश्वविद्यालय, रायपुर ।

विषय:- इंदिरा गांधी कृषि विश्वविद्यालय अधिनियम/परिनियम में छात्रसंघ

गठन संबधी ।

संदर्भ :- आपका पत्र क्रमांक बै.शा. / प्र.मं. - 86.05 / 2013 / 704 दिनांक 01.05.

2013

विषयांतर्गत संदर्भित पत्र का कृपया अवलोकन करें ।

माननीय कुलाधिपति के निर्देशानुसार सूचित किया जाता है कि परिनियम 65 में छात्रसंघ संबंधी अतिरिक्त प्रावधान इस शर्त के साथ मान्य किया गया है कि विश्वविद्यालय/महाविद्यालयों में छात्रसंघ के चुनाव हेतु लिंगदोह समिति की अनुशंसा एवं माननीय सर्वोच्च न्यायालय की SLA (Civil) 24295/2004 में दिये गये निर्देश का पालन किया जाये।

संलग्न :- यथोपरि,

(आर०के० स्वस्तिक) राज्यपाल के अवर सचिव

छत्तीसगढ़

इंदिरा गांधी कृषि विश्वविद्यालय परिनियम, 1987 के अध्याय आठ की परिनियम 65 में जोड़े जाने की प्रस्ताव :-

Existing Statute	Proposed Statute	Justification
Chapter VIII -	Chapter VIII - Associations	
Associations Related	Related to Vishwa Vidyalaya	
to Vishwa Vidyalaya		At present
65. Alumni	65. (1) Alumni Association -	there is no
Association - There	There may exist within but not as	provision of
may exist within but not	official authority of the Vishwa	Students Union
as official authority of	Vidyalaya, an organisation to be	in the Act and
the Vishwa Vidyalaya,	known as the Vishwa Vidyalaya.	Statutes of
an organisation to be	Alumni Association. Only persons	IGKV 1987.
known as the Vishwa	who have received and continue	However, this
Vidyalaya. Alumni	to hold a degree from the Vishwa	matter has
Association. Only	Vidyalaya shall be eligible for full	been
persons who have	membership in the Association.	discussed
received and continue	Vishwa Vidyalaya degree holders,	many times in
to hold a degree from	under the guidance of the Vice-	coordination
the Vishwa Vidyalaya	Chancellor, may establish such	council
shall be eligible for full	an association with constitutional	meeting under
membership in the	byelaw approved by the Board :	the
Association. Vishwa	Provided that a man of eminence	Chairmanship
Vidyalaya degree	may be adopted as patron of the	of Hon'ble
holders, under the	Alumni association.	Governor,
guidance of the Vice-		Chhattisgarh of
Chancellor, may	colleges of IGKV, Raipur - The	different
establish such an	election of students union shall be	universities of
association with	held in accordance with the	Chhattisgarh.
constitutional byelaw	regulations to be framed by the	The same has
approved by the Board:	Board of Management on	been
Provided that a man of	recommendation of the the	discussed in
eminence may be	Academic Council.	the 82 nd ACM
adopted as patron of		of IGKV,
the Alumni association.	7 2.0	Raipur.

माननीय राज्यपाल एवं कुलाधिपति वृ आदेशानुसार

> राज्यपाल के अवर सर्चिव राजभवन, छत्तीसगढ़

कुवास्त्रीहाउ